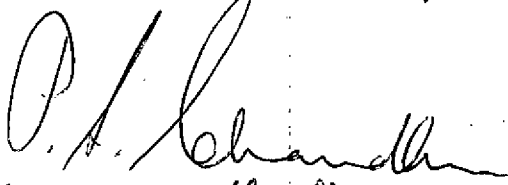
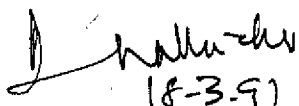


②

Dated: 18-3-91 Carop: Nagpur

Mr. J. L. Bhoot, Id. Adv. appears for the applicant, Mr. P. S. Lambat, Id. Adv. appearing for the respondents files a reply stating at page 2 of it that the impugned order of termination has since been cancelled by the Dy. Chief Engineer (Construction) II, C. Rly. Ajni on 13-3-91. The applicant whose services were terminated has been continuing the strength of ^{the} interim order of stay passed by this Tribunal. Considering the circumstances mentioned above, we find that the application has since ^{become} ~~been~~ infructuous. So we treat it as disposed of for non-prosecution.


(P. S. Chaudhury)
M(A)


(18-3-91)
(A. P. Bhattacharya)
M(LT)

18/3/91
order/Judgement despatched
to Applicant/Respondent(s)
on 15.4.91


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